

HIGH COURT OF TRIPURA
AGARTALA

No.F.3(35)-HC/2023/2246

Dated, Agartala, the 03rd March, 2023

O R D E R

In exercise of powers conferred under Rule 24 of chapter IV and Rule 15 of chapter V of the High Court of Tripura Rules, 2023, Hon'ble the Chief Justice (Acting) has been pleased to make the following orders:

- (i) While preparing the Daily Cause List under Rule 17 (2) of chapter IV of the High Court of Tripura Rules, 2023, stage of 'Admission' shall be maintained as earlier and
- (ii) Certain service matters including the matters involving retiral benefits as placed within the jurisdiction of Division Bench under Rule 2 (xxi), (xxii), (xxiii) of the High Court of Tripura Rules, 2023, shall be heard and disposed of by a Single Bench.

This order shall come into force with immediate effect.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No.F.3(35)-HC/2023/2247-2272

3rd March, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
03. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Sr. Govt. Advocate, High Court of Tripura, Agartala;

06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The President, High Court Bar Association, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The President, Tripura Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Assistant Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst/ the Programmer, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.

Registrar (Judicial)